

"That this House do agree with the Eleventh Report of the Business Advisory Committee presented to the House on the 16th May, 1990."

The motion was adopted

15.05 hrs.

MATTERS UNDER RULE 377

[*English*]

- (I) **Need to allot alternative land to the small vendors at Minjur Railway Station on a permanent basis**

[SHRI VAKKOM PURUSHOTHAMAN *in the Chair*]

SHRIMATI M. CHANDRASEKHAR (Sriperumbudur): Sir, the small vendors numbering about 64 have been allowed to continue their vending business within the Railway land near Minjur Railway Station which is about 30 kms. from Madras Central Station on the New Delhi-Madras railway lines. These poor vendors belonging to weaker sections have been doing their petty business for the last many years and their sole livelihood is dependent on their vending business.

Suddenly, on 22.1.1990, the authorities not only used force to evict these vendors and damaged all their vending property but even removed the Railway boundary post and their land was forcibly taken over by the Highway Department of the State Government. On bringing the matter to the notice of the Railway authorities, the Railway officials visited the place immediately and set the whole thing right and the railway land was retrieved and their boundary post was fixed as before.

Sir, these vendors have been always under the threat of eviction by the local authorities. I would, therefore, request the

Railway authorities to take immediate action for allotment of land at some other place to these small vendors in the Minjur Railway Station, on a permanent basis, so that the fear of frequent eviction action is removed.

- (II) **Need to provide financial assistance to the Government of Uttar Pradesh to meet drinking water problem in Mohanlalganj Parliamentary constituency**

[*Translation*]

SHRI SARJU PRASAD SAROJ (Mohanlalganj): Sir, water is essential for human beings as well as all other creatures. In summer season they need more water. Even after 40 years of planned development, the water problem in our country remains unsolved. All the wells, ponds and rivers around our area are drying up and if immediate steps are not taken there, the situation will worsen. The immediate solution to the problem is a must. Sir, besides drinking water, the water is equally essential for agriculture. Therefore, I would request that a water supply scheme should be started there with the help of the world bank immediately so that people might not face such problem in future. For an immediate action, I would request the Central Government to provide adequate funds to the State Government so that new tubewells and hand pumps could be installed, and wells and the tubewells lying out of order could be repaired.

[*English*]

- (III) **Need to hand over the sick Mewar Sugar Mills Ltd., Bhopal sagar in Chittorgarh District to a suitable promoter**

SHRI HAMENDRA SINGH BANERA (Bhilwara): Sir, the Mewar Sugar Mills Ltd., Bhupalsagar, District, Chittorgarh is the only agro-based industry in the Udaipur region comparison of the districts Udaipur, Chittorgarh and Bhilwara. It is a sick unit which has rendered hundreds of workers jobless. Cane